

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4219
ANSWERED ON:06.12.2010
INQUIRY AGAINST DGOF
Rama Devi Smt.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the CBI has completed inquiry against the former Director General of Ordnance Factories (DGOF) in a corruption case;
- (b) if so, the details thereof;
- (c) whether other officials have also been found to be involved in the case;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) & (b) : Yes, Madam. The CBI has filed the Charge Sheet in the Court of Special Judge, CBI in Kolkata on 30.06.2010 wherein payment of illegal gratification from certain firms in procurement cases has been alleged against Shri Sudipto Ghosh, former DGOF. Two firms are also being prosecuted and investigations by CBI against the remaining firms are still on. The matter is sub-judice.
- (c) & (d) : No other official of the Ordnance Factory Board have been found to be involved by the CBI.
- (e) : Separately, departmental proceedings are contemplated against the former DGOF, Shri Sudipto Ghosh. CVC advised major penalty proceedings against Shri Sudipto Ghosh. Since he has already retired from service, departmental proceedings against him are contemplated under Rule 9 of CCS(Pension), Rules, 1972.